



S.B. Singh
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S.B. Singh is an officer of Indian Telecom Service, Department of Telecommunications (DoT), Government of India. He joined this service in the year 1991. He has specialization in licensing and regulatory framework in Telecommunication and related ICT sectors.

Presently working as Principal Advisor in TRAI and Head of Network, Spectrum and Licensing Division since March 2024.

Worked as Deputy Director General (G-20) in DoT during the period from April 2022 to February 2024. Managed seamless Telecom services including 5G during 200 meetings held at 65 locations in India during the G-20 presidency.

While working in Access Services unit of DoT during 2018-2022 was instrumental in bringing out the policy on licensing framework for small fixed line Virtual Network Operators (VNO) which enabled participation of Small and Medium Enterprises (SMEs) in providing Telecom Services in limited geographical areas.

As a nodal person handling licensing related policy issues, has initiated major steps for ease of doing business which includes, Licensing applications which were handled manually prior to the year 2019 was made online through a Saral Sanchar Portal and enabled the prospective licensees to apply for any license without any physical interaction.

Was also a key person in evolving a framework for Flight and Maritime Connectivity Rules which has been notified by the Government of India in December, 2018 enabling the provisions for Inflight connectivity in Indian airspace. Part of the DoT team which conceived and formalized the telecom reforms approved by the Union Cabinet in September, 2021.

During the year 2002-2009, he has worked in Quality Assurance Wing of BSNL, a public sector service provider, and was heading a core group involved in testing and certification of core and access equipment.

He has taken lectures on Next Generation Transport Technologies including MPLS-TP/MPLS-IP and also on evolution of licensing and regulatory framework in India. He has a vast experience of almost 30 years in all the fields of telecom which includes operation of telecom networks, testing and certification of telecom equipment and formulating policies for licensing framework.